

Central Administrative Tribunal
Calcutta Bench

OA No.909 of 1997

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Smt. Purnima Bala Burman

Vs.

S.E. Railway

For the Applicant : Mr. A. Chakraborty, 1d. Advocate

For the Respondents: Mr. P.C. Saha, 1d. Advocate

Heard on : 8-6-98

Date of Order : 8-6-98

O R D E R

Service is not complete. So, applicant is directed to complete the service. Accordingly, the case is adjourned to 21-8-1998.


(D. Purkayastha)
Member(J)